

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/10683 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
District & Sessions Judge,
Barpeta.

Dated Guwahati the 5th October, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/2743 (E) dtd. 28.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.11.2024, along with station leave permission from the evening of 30.10.2024 till the morning of 04.11.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/2001/10684 /A, dated 5.11.24
Copy to:

1. The Project Manager, Gauhati High Court.

Ch
REGISTRAR (VIGILANCE)
5.11.2024
Ch